

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/145(AHM)2021 in CP(IB) 268 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021**

Name of the Company: POSCO-India Pune Processing Centre
Pvt. Ltd.
V/s
Dhaval Jitendrakumar Mistry RP
for Poggenamp Nagarsheth
Powertronics Pvt. Ltd.
Section 60(5) IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER

(through video conferencing/physical)

None appeared on behalf of Applicant.

Since, Mr. Kiran Shah, CA appeared on behalf of RP, the notice to the RP is waived.

The RP is at liberty to file reply, if any, on or before the next date of hearing by serving advance copy to the other side.

List the matter on 22.03.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 17th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**